

दण्ड विधि के अन्तर्गत अधिसूचित क्षेत्र

*८१. श्री भक्त दर्शन : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दण्ड विधि (संशोधन) अधिनियम, १९६१ की धारा ३ के अन्तर्गत उत्तरी सीमा के कुछ क्षेत्रों को अधिसूचित क्षेत्र घोषित कर दिया गया है; और

(ख) यदि हाँ, तो क्या ऐसे क्षेत्रों की सीमाओं व उपरोक्त घोषणा के फलस्वरूप होने वाली प्रशासनिक व्यवस्थाओं पर प्रकाश डालने वाला एक विवरण सभा-पटल पर रखा जायेगा ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री वातार) : (क) तथा (ख). दण्ड नियम संशोधन अधिनियम, १९६१ की धारा ३ के अधीन उत्तर प्रदेश, पश्चिम बंगाल तथा हिमाचल प्रदेश के कुछ सीमान्त क्षेत्रों को अधिसूचित क्षेत्र घोषित करने तथा उसके फलस्वरूप किए जाने वाले सरकारी प्रबन्धों के सूचना की प्रतिलिपि सभा पटल पर रख दी गई है। [पुस्तकालय में रखा गया दस्तावेज संख्या एल० टी-२४/६२]

I shall read the answers in English also.

(a) and (b). Copies of the notifications issued under section 3 of the Criminal Law Amendment Act, 1961, declaring certain border areas in Uttar Pradesh, West Bengal and Himachal Pradesh to be notified areas and also indicating the consequential administrative arrangements are laid on the Table of the House. [Placed in Library, See No. Lt-24/62.]

श्री भक्त दर्शन : श्रीमन्, इस विवरण से यह स्पष्ट है कि उत्तरी सीमान्त के कुछ क्षेत्रों में जिन को अधिसूचित क्षेत्र घोषित किया गया है उन जिलों के निवासी भी

बिना अनुमति प्राप्त किये नहीं जा सकते। तो क्या इस नये आदेश को लागू करने के लिये किसी विशेष पुलिस या मैथिली की व्यवस्था की जा रही है।

Shri Datar: All proper precautions have been taken so far as the non-residents that want to enter this area are concerned. For example, the pilgrim centres and the pilgrim routes are, as far as possible, excluded.

श्री भक्त दर्शन : माननीय मंत्री जी ने बतलाया कि तीर्थ यात्रा के लिये जाने जाने की छूट दी गई है। क्या उन कथ्यान में यह बात आई है कि जो बद्रीनाथ के यात्री हैं वे बद्रीनाथ पुरी तक ही नहीं जाते बल्कि वे बसुधारा और माना तक जाना भी अनिवार्य समझते हैं। प्रतः क्या इस संबंध में यदि कोई सुझाव दिये जायें तो उन पर विचार किया जायेगा ?

गृह-कार्य मंत्री (श्री लाल बहादुर शास्त्री) : यह नोटिफिकेशन तो हाल ही में हुआ है। मैं नहीं समझता कि कोई विशेष कठिनाई माननीय सदस्य के सामने लाई गई होगी। लेकिन यदि वे हमारे सामने कोई कठिनाई लावेंगे तो उस पर जरूर विचार होगा और मैं यह भी कहना चाहता हूँ कि साधारणतया कोई इस तरह की दिक्कतें नहीं आई हैं।

Shri Mohammad Tahir: What is the criterion on the basis of which and the agency by which, the area is declared as notified?

Shri Lal Bahadur Shastri: Well, the State Governments have written to us and on their suggestion, this action has been taken. And they are the agency to implement it.

Shri J. B. S. Bist: About those entering this area, what specific steps will be taken so that the residents may not be harassed? Will those in service and also people who like to enter the area have to take a permit every time, or will a general permit be issued?

Shri Lal Bahadur Shastri: There are very clear instructions issued, and, as I said, if any specific case is brought to our notice, we shall certainly try to rectify matters.

Mr. Speaker: Shri Nambiar.

Shri J. B. S. Bist: May I know....

Mr. Speaker: The hon. Member should see whether he is called or not. Whoever is called can put the question; not that, because he begins to put the question, I must necessarily call him.

Shri Nambiar: Does it mean that every time before entering or going out of the area, every citizen should apply and get permission and then only he can do so?

Shri Lal Bahadur Shastri: This is about non-residents, not the residents, and perhaps for friends like Shri Nambiar!

Shri Nambiar: What is the insinuation? I cannot understand.

Mr. Speaker: Nothing probably.

Shri Tyagi: It is mentioned in the statement: "No person other than the following...." And there is a list of persons who are exempt from this notification. The Member of Parliament coming from that constituency is mentioned, but there is no mention of any Government officers, for instance, the IG of Police or the Chief Secretary or the Minister.

Mr. Speaker: Whatever is contained in the statement is best known to the Minister who laid it on the Table. Therefore, the statement need not be read to the Minister himself.

Shri Tyagi: I want to put a question whether Ministers have to apply, whether the Inspector-General of Police of the State, the Chief Secretary and other such officers are also required to apply because they are not mentioned in the exemption list.

Shri Lal Bahadur Shastri: They are covered. It is said: "Any other Government servant on duty in any of

the said areas". Since Tyagiji mentioned about the IGP, he is on duty. He is one of the officers who is concerned with that area.

Shri Manaan: It appears from the notification that Darjeeling district has been notified under the Criminal Law (Amendment) Act. May I know whether the situation in Darjeeling in recent months has so deteriorated as to necessitate the declaration of that area as a notified area? If so, in what manner has the situation there deteriorated because..

Mr. Speaker: He has asked for some information.

Shri Manaan: Because the declaration of that area....

Mr. Speaker: If the hon. Member goes on like this and comes too late to the point I would pass on to the next.

He probably means to ask whether the situation in Darjeeling has deteriorated to such an extent that it requires this notification as it has been mentioned here.

Shri Lal Bahadur Shastri: There is a difference between Darjeeling and the other areas. No permit is required for entering that district.

Training of Educational Planners

*83. **Shri Shree Narayan Das:** Will the Minister of Education be pleased to state:

(a) whether any and if so what, progress has been made in the direction of establishing a centre for training of educational planners, administrators and supervisors in Asia which the Government of India in collaboration with UNESCO have decided to set up;

(b) whether the financial implication of the projects has been studied;

(c) if so, the total recurring and non-recurring expenditure involved;

(d) how the expenditure will be shared between India and UNESCO; and